

outlines proposed by the DDA/Delhi Administration to meet the housing shortage in Delhi; and

(b) the special endeavours being made in this regard for the weaker sections of the society?

THE MINISTER OF URBAN DEVELOPMENT AND THE MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): (a) According to Annual Action Plan for 1988-89 of D.D.A., the major activities undertaken by DDA are:—

1. House construction activities for different income categories under the General Housing Schemes, New Pattern Housing Scheme and Self Financing Scheme. About 15000 houses will be started during 1988-89. The details are given below:—

SFS	322
MIG	36
LIG	30
EWS	14922

Efforts are also being made to obtain HUDCO assistance to take up sites and services development in 2000 plots, core houses in about 2000 plots and 3000 houses each of LIG and MIG categories. From the existing stock, action is being taken to complete the houses and make them available for occupation in the following cases:—

MIG	5876
LIG	9876
EWS	14008
TOTAL	29760

Development of Papankalan will be one of the important development works along with improvement in the infrastructure facilities in Rohini. A new Action Plan for handing over of plots to Rohini registrants has been worked out and will be implemented during the year 1988-89. This will ensure that the possession of plots is handed over to the beneficiaries in a time bound programme.

(b) Slum Wing of DDA launched a scheme of registration for residential flats for slum dwellers and for residents of other such like areas of Delhi. The main objective of launching the project was to create sufficient housing stock for the benefit of families not owning any residential units in Delhi but residing in slum areas. JJR Colonies, Unauthorised colonies, Jhuggies, and Urban Villages. About 27000 persons got themselves registered under this programme for obtaining residential flats on easy terms and conditions cash down basis. About 3000 flats which are nearing completion are likely to be allotted in the near future.

Recognising that the shelter needs of the economically weaker sections are best met through self help, the approach is now to provide developed sites and services to the poor. They can build their own dwelling units, and in an incremental fashion, as their resources permit.

Allocations to States for Foodgrains

10286. **SHRIMATI JAYANTI PATNAIK:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have a proposal to make a provision of additional funds to the State Government to raise foodgrain production during the Seventh Plan period;

(b) if so, when such allocation is proposed to be made; and

(c) the details of the amount proposed to be allocated to different States?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF

AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). An allocation of Rs. 70 crores has been made for Special Foodgrains Production Programme during 1988-89. A statement indicating the state-wise and scheme-wise allocation of funds under this programme is given below:

STATEMENT

State-wise Allocation of funds Under the Central Sector Scheme of Special Food-Grains Production Programme 1988-89 (Rs. In lakhs).

Sl.No.	Name of State	Special Foodgrains Production Programme 1988-89					Total
		Rice	Wheat	Maize	Fertilizer	Credit	
1.	2	3.	4.	5.	6.	7.	8.
1.	Andhra Pradesh	306.80		9.60	145.00		461.40
2.	Assam	132.80		3.60	40.00		176.40
3.	Bihar	256.34	145.00	106.90	21.60	300.00	829.84
4.	Gujarat	153.25	112.45	35.20	8.40	42.00	351.30
5.	Karnataka	306.80		10.80	53.00		370.60
6.	Haryana	192.28	98.70	8.40	93.00		392.38
7.	Madhya Pradesh	65.83	145.00	89.80	36.00	630.00	966.63
8.	Maharashtra	268.76		14.40	55.00		338.16
9.	Orissa	41.27		6.00	160.00		207.27
10.	Punjab	115.31	48.75	3.60	90.00		257.66
11.	Rajasthan		173.65	109.90	16.80	130.00	427.35

1.	2	3.	4.	5.	6.	7.	8.
12.	Tamil Nadu	306.80			9.60	70.00	386.40
13.	Uttar Pradesh	91.25	332.45	161.20	45.60	610.00	1240.50
14.	West Bengal	112.89			8.40	170.00	291.29
15.	Tripura	36.18					36.18
		2386.56	1053.00	500.00	202.80	2588.00	6733.36

To be spent under SFPP- WHEAT after midterm review

263.44

6996.80 or

TOTAL ALLOCATION BY FINANCE MINISTRY 7000.00